NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
No. IA 12/16 in CP 1/16	-	For Orders	241	Standard Chartered Pvt. Equity Matritius II Ltd. & Ors. Vs Firepro Systems Pvt. Ltd. & Ors.	

			SIGNATURE
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	

SNEHA. MADINUR

Respondent No. 2 Calabolil

EUNVERSE LAW LLP 8861324242

2. Perikal. K. Arjon Adn. for Pelihones

Orders on interim prayer No.1 in the main CP restraining the Respondent No.2 from proceeding with the Call Option notice till the disposal of this petition is pronounced vide separate orders.

I.A. No.12/16 filed by the respondents with regard to the maintainability of the main petition will be taken up for hearing on 03.08.2017.

List the case on 03.08 2017 for hearing of IA No.12/16.

MEMBER (J)

MEMBER (T)